

**Dr. K. L. Rao:** There is a feeder canal to regulate the water from this and feed the Bhagirathi river for flooding Hooghly, which is the object of this project. This canal work will be taken up in 1964 and completed in time.

**Shri S. C. Samanta:** Is it not a fact that the bridge which is mentioned in the question is the road bridge? May I know whether there is co-ordination with the railways so that both the road and rail bridge can run together?

**Dr. K. L. Rao:** The question raised here is about the road-cum-rail bridge. Both bridges are provided over the barrage and they will be completed simultaneously, or, if the programme of construction permits, one will be completed a year ahead.

#### Power in Delhi

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\*361 { Shri Yashpal Singh:  
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the supply of power in Delhi is more than the demand;

(b) if so, whether applications for new connections or for more power are pending; and

(c) the steps taken to sanction them?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) With the commissioning of 36 MW generating unit in September, 1963 there will be surplus of power.

(b) Yes, Sir.

(c) Applications with an aggregate load of 29 MW are sanctioned and the rest are being processed.

**श्री यशपाल सिंह :** जब कि सप्लाई ज्यादा है और डिमांड कम है, फिर भी क्या वजह है कि इतनी अचियां पेंडिंग हैं ?

**अध्यक्ष महोदय :** वह जवाब तो दे रहे हैं कि ज्यादा हो जाएगी, अभी ज्यादा नहीं है।

**श्री यशपाल सिंह :** क्या मैं जान सकता हू कि यह दिक्कत इसलिए है कि बिजली का इतिजाम दिल्ली म्युनिसिपल कारपोरेशन करता है और इसकी सप्लाई का काम डिप्टी कमिश्नर करते हैं और इस ड्यूल कंट्रोल के कारण जनता को दिक्कत होती है? यदि हां, तो क्या मैं जान सकता हूँ कि इस दिक्कत का हल किस तरह होगा ?

**Dr. K. L. Rao:** Regarding availability of Power I must make the position clear. At the moment, there is no surplus because the total amount of power available is 118 MW and our demand is about 115 MW. But we are expecting the generator to go into commission by about the middle of September at the latest, when we will have surplus power. Then, again, out of this surplus power, already 29 MW have been sanctioned. Further loads will be sanctioned during the next eighteen months to meet the demand as power will be available up to about 46 MW.

**श्री यशपाल सिंह :** मेरे सवाल का जवाब नहीं आया। मेरा सवाल यह था कि सप्लाई करने वाले और हैं, कनेक्शन देने वाले और हैं और बिजली पैदा करने वाले और हैं...

**अध्यक्ष महोदय :** और इसलिए तकसीम में दिक्कत होती है ?

लेकिन वह कहते हैं कि सरप्लस नहीं है, इसलिए तकसीम का सवाल कहां उठता है। आपके सवाल के बसिस ही गलत है।

**Shri D. C. Sharma:** The hon. Minister said that some applications are pending. May I know how many of those applications are for industrial units and how many are for household consumption?

**Dr. K. L. Rao:** I am sorry, I would not have the information with me. I can supply it to the hon. Member if he wants.

**Shri Ramantham Chettiar:** As Delhi, New Delhi and the surrounding areas are expanding from day to day, may I know whether the extra power will be able to meet the increasing demands of these areas?

**Dr. K. L. Rao:** The surplus power that is going to be commissioned will be available for the next 18 months. After 18 months, somewhere about December 1964, we are going to have 15 megawatts more and after that Delhi will have further supply of 100 megawatts from thermal stations and 40 megawatts from Bhakra. So, there will be plenty of power in Delhi.

**Shri R. S. Pandey:** As the hon. Minister has said that we have got surplus power I want to know whether he will be in a position to say that he has fulfilled all the demands so far as the industrial requirements are concerned.

**Mr. Speaker:** He says that there is no surplus power.

**Shri P. Venkatasubbaiah:** We often see power breakdowns in Delhi. How can he account for these when the hon. Minister says that there is surplus power? How does it happen?

**Mr. Speaker:** Hon. Members do not listen carefully to answers.

**Shrimati Savitri Nigam:** How far is it correct that some applications have been pending for the last 1½ years and that lack of co-ordination is one of the factors which has been responsible for this undue delay?

**Dr. K. L. Rao:** Applications may have been pending because there was no power available. Power is just being added and that will be given in another ten days. Therefore the applications might be pending.

**Shri Kapur Singh:** I want to know whether Government are taking any

steps to maximize the rational utilisation of power through free availability of cheap electrical appliances.

**Dr. K. L. Rao:** I am afraid, that consideration has not been given to that aspect (*Interruption*). If the hon. Member gives any suggestions I can take up.

**Shri Kapur Singh:** I could not catch what he said. My hon. friend, Shri Barua, interrupted him.

**Mr. Speaker:** Who should suffer if his friend interrupts him? However, there was nothing material to be heard.

**श्री प्रकाशवीर शास्त्री :** दिल्ली और नई दिल्ली में जो छोटें और बड़े कारखाने हैं उनके लिए कुछ हार्स पावर बिजली स्वीकृत है। क्या सरकार के पास कुछ इस प्रकार की शिकायतें आयी हैं कि ये कारखाने वाले बिजली के कर्मचारियों से मिल कर अपनी स्वीकृत पावर से ज्यादा इस्तेमाल कर लेते हैं, और इसी लिए दिल्ली में बिजली की कमी है, यदि हां, तो इसके लिए क्या उपाय किया जा रहा है?

**Dr. K. L. Rao:** We have not received any complaints in the Ministry.

**श्री शिव नारायण :** मैं यह जानना चाहता हूँ कि यह जो इयूग्रल पालिसी चल रही है उसके साल्यूशन के लिए सरकार क्या स्टेप ले रही है?

**अध्यक्ष महोदय :** अभी तक तो बिजली कम है।

#### Indo-Nepal Board for Irrigation and Power Projects

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36. { Shri P. C. Borooah:  
Shri P. R. Chakraverti:  
Shri Bhakt Darshan:  
Shri Daljit Singh:  
Shri P. K. Deo:

Will the Minister of Irrigation and Power be pleased to refer to the re-